

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3121

ANSWERED ON:12.12.2012

STAFF STRENGTH IN IA/ AI

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total staff strength in Air India and its subsidiaries including Air India Transport Services Ltd. (AIATSL) and Air India Charters Ltd. (AICL) at present, category-wise;
- (b) whether there is any shortage or surplus of staff in Air India and its subsidiaries;
- (c) if so, the details thereof, categorywise along with the number of employees recruited against vacancies during each of the last three years and the current year, category-wise;
- (d) whether the Air India/its subsidiaries/AIATSL/AICL renew the contract of employees even after the age of superannuation and whether the employees are appointed on contract basis even after their selection for regular posts;
- (e) if so, the details thereof along with the reaction of the Government thereto; and
- (f) the corrective steps taken by the Government in regard to above and to make AI more competitive?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K`c VENUGOPAL)

(a): The category-wise employees strength of Air India Limited, Air India Express (AIE) and Air India Air Transport Services Limited are given in the Annexure -1, II and III respectively.

(b) and (c): Air India has recruited 147 Trainee Pilots since 2009. There is no shortage of staff in Air India Limited.. In AIE, there is a shortage of 24 commanders and 36 first officers. AIE has recruited 11 employees since 2009, The category-wise shortage in the AIATSL is given in Annexure-III. Category-wise/year-wise recruitment position is given in Annexure-IV.

(d) and (e) : In Air India, only when the requirement is urgent/ critical as for licensed category etc., the employees are engaged on contract basis, post superannuation which is only 0.2 percent of the total strength. In AIE employees are appointed on regular basis as well as on fixed term contract basis. On superannuation, Pilots are engaged on contract basis upto the age of 65 years as per DGCA Regulations. Employees selected for regular posts are appointed on regular basis. In AIATSL, no employee is engaged on fixed terms basis after the age of superannuation.

(f) : Government reviews the operational and financial performance of AI and its subsidiaries from time to time. The implementation of its Turn Around Plan and Financial Restructuring Plan is also being monitored by an Oversight Committee. Some of the measures taken for operational and financial performance improvement are Human Resource integration, rationalisation of pay structure, payment of salary arrears, implementation of FDTL for pilots and cabin Crew etc.